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**INDEX**  
**TO**  
**LOK SABHA DEBATES**  
**(ELEVENTH SERIES)**  
**VOLUME III TO V**

**SECOND SESSION OF THE ELEVENTH LOK SABHA**

*July 10, 1996 to September 13, 1996*

*Asadha 19, 1918 (Saka) to Bhadru 22, 1918 (Saka)*



31  
21 Jan

**LOK SABHA SECRETARIAT**  
**NEW DELHI**

*Price: Rs. 900*

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## HOW TO USE THE INDEX

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Mishra, Minister of Agriculture,  
Shri Indrajit Gupta, Minister of  
Home Affairs; Shri Janeswar  
Mishra, Minister of Water  
Resources; Shri R.L. Jalappa,  
Minister of Textiles; Shri Srikanta  
Kumar Jena, Minister of  
Parliamentary Affairs and Minister  
of Tourism.

**Ministers of State**

Shri Bolla Buli Ramaiah, Minister of  
State of the Ministry of Commerce;  
Shri Dilip Kumar Ray, Minister of  
State of the Ministry of Food  
Processing Industries; Shri  
Raghubans Prasad Singh,  
Minister of State of the Department  
of Animal Husbandry and  
Dairying in the Ministry of  
Agriculture; Shri Ramakanth K.  
Khalap, Minister of State of the  
Department of Legal Affairs,  
Legislative Department and  
Department of Justice; Shri Shees  
Ram Ola, Minister of State of the  
Ministry of Chemicals and  
Fertilizers; Shri Yoginder K. Adagh,  
Minister of State of the Ministry  
of Planning and Programme  
Implementation and Minister of  
State of the Ministry of Science  
and Technology.

**Ministers of State:**

Shri Dhanushkodi R. Athithan, Minister of State in the Department of Youth Affairs and Sports in the Ministry of Human Resource Development; Shri Mohd. Maqbool Dar, Minister of State in the Ministry of Home Affairs; Shri Muhi Ram Saikia, Minister of State in the Department of Education in the Ministry of Human Resource Development; Shri N.V.N. Somu, Minister of State in the Ministry of Defence; Shri Satpalji Maharaj, Minister of State in the Ministry of Railways; Shri S.R. Balasubramoniyam, Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Ministry of Parliamentary Affairs; Shri T.R. Balu, Minister of State in the Ministry of Petroleum and Natural Gas.  
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